

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 061/916/2019 MA No. 061/460/2020

Chandigarh, this the 26th day of May, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Bupesh Kumar Kundu, Aged 51 years, S/o Sh. Surinder Prakash Kundu, working as Senior Accountant, O/o Director of Accounts (Postal), Meghdoot Bhawan, Rail Head Complex, Jammu-180 012.

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BY ADVOCATE: Sh. R.K. Sharma

VERSUS

- 1. Union of India through Secretary to Government of India, Ministry of Communication & Information Technology, Department of Posts, Postal Accounts Wing, Dak Bhawan, New Delhi-110 001.
- The Member (Finance), Department of Telecom, DoT HQ, Sanchar Bhawan, 20 Ashoka Road, New Delhi – 110 001.
- 3. The Senior Dy. Director General (PAF), Department of Post, Dak Bhawan, New Delhi 110 001.
- 4. The Assistant Director General PA Admn Dak Bhawan, New Delhi- 110 001.
- 5. The Director (B&A), Department of Post, Dak Bhawan, New Delhi 110 001.

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BY ADVOCATE: Sh. Mukesh Kaushik

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

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- 1. MA No. 061/460/2020 has been filed by the applicant and received through email. Through this MA, the applicant is seeking withdrawal of this OA which is pending consideration and is listed for hearing on 19.08.2020.
- 2. Sh. R.K. Sharma, Advocate, who is the original counsel appearing on behalf of the applicant, is present in court. He prays that the present MA be allowed and OA be dismissed as withdrawn.
- 3. Notice to the non-applicant.
- 4. Sh. Mukesh Kaushik, Advocate, appears on behalf of the respondents and does not object to the prayer made in MA, being allowed.
- 5. In view of the above, present MA is allowed and OA is dismissed as withdrawan.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 26.05.2020

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